

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF OCTOBER-2013

DATE OF HEARING 07.10.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	779391/24	Opp. No. AMD-172861	M/s. Krishna & Saurastri, Mumbai V/S M/s. Nokha Cotton Industries, Bikasar (Nokha) / M/s. Agrawal & Company, Jodhpur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	772541/11	Opp. No. AMD-234231	M/s. Polycon Industries Pvt. Ltd., Guwahati V/S M/s. Baid Rotomoulders Pvt. Ltd., Jaipur	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 08.10.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	723359/05	Opp. No. AMD-194092	M/s. Cadila Healthcare Ltd., Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad V/S M/s. Aldoc Pharmaceuticals, Kota / M/s. M.P. Mirchandani & Co., Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	452821/29	Opp. No. AMD-1039	M/s. Munch Food Products Limited, New	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of	

			Delhi / Mr. Ajay Sahni, New Delhi V/S M/s. Swiss Health Food Pvt. Ltd., Padra / M/s. M.P. Mirchandani & Co., Mumbai		Trade Marks	
3.	713677/05	Opp. No. AMD-94812	M/s. Vardhman Exports, Mumbai / M/s. Kolgaonkar & Co., Mumbai V/S M/s. Aldoc Pharmaceuticals, Kota / M/s. M.P. Mirchandani & Co., Mumbai	02:30	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 09.10.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	721825/30	Opp. No. AMD-226367	M/s. KRBL Limited, Delhi / M/s. Delhi Registration Service, Delhi V/S M/s. Maheshwari Industries Pvt. Ltd., Ganganagar / M/s. Taj Trade Mark Agency, Agra	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	751050/08	Opp. No. AMD-203497	M/s. Taheri Industries, Mumbai / M/s. Arjun T. Bhagat & Co., Mumbai V/S M/s. Chhabildas Tools Industries Pvt. Ltd., Rajkot / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 15.10.2013

1.	837754/31	Opp. No. AMD-183125	M/s. Tajir Private Limited, Mumbai / Mr. Chandrakant M. Joshi, Mumbai V/S M/s. Novelty Spices & Agro Product, Jodhpur / Mr. Sharad Agrawal, Jodhpur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	837754/31	Opp. No. AMD-181681	Shri Vinodkumar Ramanlal Shah, H.U.F., Jalna / Mr. Chandrakant M. Joshi, Mumbai V/S M/s. Novelty Spices & Agro Product, Jodhpur / Mr. Sharad Agrawal, Jodhpur	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 17.10.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	612626/30	Rect. No. AMD-212772	M/s. Shri Bhagwati Floor Mills Pvt. Ltd., Ahmedabad / M/s. Tradesafe, Ahmedabad V/S M/s. Bhagvati Flour Milling, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	862617/30	Opp. No. AMD-233977	M/s. Bansal Agro & Tea Mfg. (P) Ltd., Kolkata / M/s. D. Sen & Co., Kolkata V/S Mr. Kundanmal	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16

			Kalyanmal, Sumerpur (Raj) / M/s. Rajesh R. Soni, Ahmedabad			
3.	714714/34	Opp. No. AMD-187643	M/s. Anand & Anand, New Delhi V/S M/s. Thakurdas Shankarlal Bhatia, Jaisalmer / M/s. Registrstion S.S. Kendra, Jaipur	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16
4.	721382/30	Opp. No. AMD-207996	M/s. Anand & Anand, New Delhi V/S M/s. Thakurdas Shankarlal Bhatia, Jaisalmer / M/s. Registrstion S.S. Kendra, Jaipur	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16

DATE OF HEARING 18.10.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	869638/16	Opp. No. AMD-108715	M/s. Radha Plastic Industries, Halol / Mr. Rajendra H. Bhansali, Ahmedabad V/S M/s. Mahalaxmi Plastic Industries, Halol / M/s. A. R. Shah & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	869638/16	Opp. No. AMD-102948	M/s. Nirma Industries Ltd., Ahmedabad / M/s. R. K. Dewan & Company, Mumbai V/S M/s. Mahalaxmi Plastic	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			Industries, Halol / M/s. A. R. Shah & Co., Ahmedabad			
3.	755989/03	233626	M/s. Royal Heena Products, Pali / M/s. H.K. Acharya & Company, Ahmedabad V/S M/s. Topline Exim INC, Ahmedabad / M/s. R. K. Dewan & Company, Mumbai	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 21.10.2013

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	541083/03	Opp. No. AMD-50687	M/s. Joythy Laboratories, Mumbai / M/s. Law & Prudence, Mumbai V/S M/s. Patel Chemicals, Ahmedabad / M/s. Y. J. Trivedi & CO., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	866696/05	Rect. No. AMD-260970	M/s. Baroda Pharma Pvt. Ltd., Vadodara V/S M/s. Centurion Laboratories, Vadodara / Mr. Mayur Y. Parekh, Vadodara	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 22.10.2013

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
---------	--------------------------	----------------	-----------------	------	-----------------------------	-----------------

1.	1559679/30	Opp. No. AMD-744250	M/s. Induben Khakharawala & Company, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Induben Khakharawala, Ahmedabad / M/s. H. K. Acharya & Company, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16
2.	1929422/30	Opp. No. AMD-792525	M/s. Lall & Sethi, New Delhi V/S M/s. Neha Gruh Udyog, Bhavnagar / M/s. K. C. Patel & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16

DATE OF HEARING 23.10.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	862350/32	Opp. No. AMD-241938	M/s. Simbhaoli Sugars Ltd., Ghaziabad / M/s. Madamser & Co., New Delhi V/S Mr. Hidayatullah Ahmedmiya Shaikh, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	855978/05	Opp. No. AMD-163028	M/s. Vetsfarma Ltd., Jalandhar / M/s. Bajaj Registration Service, Jalandhar V/S M/s. Alembic Ltd., Baroda / M/s. Nanavati Associates, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 24.10.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	534183/06	Opp. No. AMD-799	M/s. Surya Roshni Ltd., Delhi / M/s. Indian Trade Marks Company, Delhi V/S M/s. Sunrise Industries, Jamnagar / M/s. Fatehchand C. Shah & Co., Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	2045865/05	Opp. No. AMD-788966	M/s. Shalina Laboratories Pvt. Ltd., Mumbai V/S M/s. Mayur K. Jadav, Advocate, Kheda	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

DATE OF HEARING 25.10.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	826811/05	Opp. No. AMD-81570	M/s. Burroughs Wellcome (India) Ltd., Mumbai / M/s. Indian Trade Marks Company, Delhi V/S M/s. Intas Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P.
2.	496436/05	Opp. No. AMD-640	M/s. Metropolitan Trading Company, Bombay / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Cadila Healthcare	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			Ltd., Ahmedabad / Mr. Suresh M. Upadhyay, Advocate, Ahmedabad			
--	--	--	---	--	--	--

DATE OF HEARING 29.10.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1802130/31	Opp. No. AMD-782183	S. A. Bhatt, Ahmedabad V/S M/s. ZeusIP, New Delhi	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
2.	832018/19	Opp. No. AMD-713060	M/s. Kaira District Co-Operative Milk Producers Union Ltd., Anand / M/s. Nanavati Associates, Ahmedabad V/S M/s. Amul Boards Private Limited, Kacchh / M/s. Y. J. Trivedi & Co., Ahmedabd	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 30.10.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks ; if any
1.	544172/30	Opp. No. AMD-52176	M/s. Raj Sales Corpn., Ahmedabad / M/s. Raval & Co., Ahmedabad V/S M/s. Vasant Masala Udyog, Panchmahal / M/s. R. R. Shah & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	667138/05	Opp. No. AMD-203122	M/s. Walter Bushnell Private Limited, Mumbai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of	

			/ Mr. Manoj G. Menda, Mumbai		Trade Marks	
			V/S			
			M/s. Lincoln Pharmaceuticals Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad			

DATE OF HEARING 31.10.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	869965/05	Opp. No. AMD-198153	M/s. Cipla Limited, Mumbai / Mrs. V. G. Parulkar, Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
			V/S			
			M/s. Anand Healthcare Limited, Ahmedabad			
2.	869965/05	Opp. No. AMD-193799	M/s. Neon Laboratories Limited, Mumbai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
			V/S			
			M/s. Anand Healthcare Limited, Ahmedabad			
